

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 1592 of 2020

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

02/09.07.2020 Mr. Rahul Saboo, learned S.C-I, prays for and is allowed four weeks' time to seek instruction and file counter affidavit on behalf of the respondents.

Put up this case after four weeks under the heading 'For Admission'.

Satish/-

(RAJESH SHANKAR, J)